

(c) Have any representations been made to Government by the tribal people?

(d) If so, what steps have Government taken so far?

(e) What steps Government are taking to rehabilitate the shifting joomias into the plains?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes. Areas of generally hilly and jungle lands have been acquired or requisitioned for development projects, rehabilitation and other public purposes as a result only a few people have been affected.

(b) No.

(c) Yes.

(d) The matter is under consideration of the Government.

(e) Government have been allotting cultivable lands to the joomias and are considering the grant of agricultural loans to them according to the progress made by each of them.

#### REQUISITION OF LAND IN TRIPURA

**581. Shri Dasaratha Deb:** (a) Will the Minister of States be pleased to state what acreage of land has been requisitioned by the Government of Tripura in the area of Uttar Pulinpur of Khowai Division in Tripura in 1953?

(b) How many families were affected by such requisition?

(c) What was the average acreage of land for ploughing cultivation (not the Tilla land) each of those families possessed before the requisition of land and, after requisition, what average acreage of land each of them possesses for their subsistence?

(d) Have any representations been made to the local authority and to the Central Government protesting against this sort of land requisition?

(e) If so, what steps do Government propose to take to meet their grievances?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (e). The information is being collected and will be placed on the Table of the House when received.

#### DISTRIBUTION OF SEEDS

**582. Shri Dasaratha Deb:** (a) Will the Minister of States be pleased to state whether there is any arrangement in Tripura for supply of seeds free of cost to the poor cultivators who cannot afford to purchase them?

(b) If so, what are the seeds so distributed and where the seeds are made available to the peasants?

(c) what are the areas if any where such service is operating?

**The Minister of Home Affairs and States (Dr. Katju):** (a) No. The seeds are sold at cost price to all the farmers. Peasants who are poor and have no capacity to purchase seeds are allowed loan for such purchases

(b) and (c). Do not arise.

#### MUNICIPAL LAND IN AHMADNAGAR CANTONMENT

**583. Shri Kanavade Fatil:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Ahmadnagar Borough Municipality has requested the Defence Ministry to return back for its own use their old property—the old water-supplying aqueducts with feeder-wells on it, which the Military at Ahmadnagar cantonment was allowed to use since the year 1925 onwards till now; and

(b) whether the Government of India have paid any compensation or water-charges to the Ahmadnagar Municipality upto now?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Yes, Sir.

(b) No. The Nagabai and Kapurwadi Aqueducts were not used by the Military. The Municipal well was sold to the Military authorities by the Municipality for Rs. 7,000. The question of payment of compensation or water

charges to the Municipality, therefore, does not arise.

CENTRAL BOARD OF REVENUE

584. **Shri Gidwanji**: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a bundle of undisposed of receipts was found in the Customs Wing of the Central Board of Revenue some months ago;

(b) whether it is a fact that the Section Officer concerned was responsible for that;

(c) whether any inquiry has been instituted against that officer; and

(d) if so, what is the result of that inquiry?

**The Deputy Minister of Finance (Shri M. C. Sah)**: (a) Yes, Sir.

(b) to (d). The question of fixing the responsibility is under consideration.

LANDING OF ADRIFT PAKISTANI NATIONALS

585. **Shri Sauganna**: Will the Minister of Home Affairs be pleased to state:

(a) Whether it is a fact that seven Pakistani nationals after being adrift on high seas for 13 days in a small country craft used for coastal trade between Chittagong and the Sunderbans, landed at Sonapur village on the Ganjam Coast (Orissa) on 26th November, 1953; and

(b) if so, what action has been taken by Government in the matter?

**The Minister of Home Affairs and States (Dr. Katju)**: (a) Yes.

(b) The Pakistan High Commission in India have been approached for the repatriation of the persons concerned to Pakistan. In the meantime, they are being looked after by the local authorities

पवन-सफ़ाई

५८६. **श्री रघुनाथ सिंह** : क्या प्राकृतिक संसाधन तथा वैज्ञानिक अनुसंधान मंत्री यह बताने की कृपा करेंगे :

(क) सरकार ने अब तक कितनी पवन-चक्कियां आयात की हैं और उनके खरीदने पर क्या व्यय हुआ है ; तथा

(ख) भारत में किस किस स्थान पर इनका प्रयोग किया जायेगा ?

**The Minister of Education and Natural Resources and Scientific Research (Mansana Azad)**: (a) Two. One in 1938 by the India Meteorological Department for Rs. 383. The second has been ordered by the Council of Scientific and Industrial Research at a cost of Rs. 2721.

(b) Experiments were carried out at Poona by the India Meteorological Department. The Council propose to conduct experiments in Rajasthan, Saugar, Saurashtra and Madras.

BRITISH BANK OF MIDDLE EAST

587. **Shri Gidwanji**: (a) Will the Minister of Finance be pleased to state whether the British Bank of Middle East made an application to the Reserve Bank of India for grant of licence for doing Exchange Business and to be recognized as authorised dealer in exchange in India?

(b) If so, has the licence been granted?

**The Deputy Minister of Finance (Shri A. C. Guha)**: (a) Yes, Sir.

(b) It has been decided to issue the licence to the bank.

TRADE IN RUPEES

588. **Shri K. P. Tripathi**: Will the Minister of Finance be pleased to state the names of countries with which trade is at present carried on in Rupees as distinct from Sterling?